

**OFFICE ORDER**

In exercise of the powers vested under Article 229 of the Constitution of India, read with Rule 4 of the Himachal Pradesh High Court Officers and Members of the Staff( Recruitment, Promotion, Conditions of Service, Conduct & Appeal) Rules, 2015, Hon'ble the Chief Justice is pleased to place S/Shri Suresh Chand and Dalip Kumar, Clerks as Junior Assistants on temporary basis, in the pay scale of ₹ 10300-34800 + ₹3600 Grade Pay + ₹ 500/- Secretariat Pay with immediate effect.

**BY ORDER**

**REGISTRAR GENERAL**

**Endst.No.HHC /Admn.2(21)/82-III-**

**Dated: 10.8.2016**

Copy forwarded to :-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171 003.
3. The Accountant General (A&E), H.P., Shimla-171 003.
4. The Secretaries/Private Secretaries/PAs to the Registrar General/Registrar(Judicial)/Registrar(Vigilance)/Registrar(Rules) / Registrar (Admn.)/ Registrar (Estt.) / Registrar (GAD & Recruitment.) & C.P.C;
5. All the Additional Registrars/Deputy Registrars/Assistant Registrars;
6. The Section Officer (Accounts) with four spare copies;
7. The Section Officer(Computers) with a request to update the High Court website in terms of this Office Order;
8. Above named officials (By name).

(Sl. No. 1, 4 to 8, High Court of Himachal Pradesh, Shimla-171001.)

  
**Assistant Registrar (Estt.)**